

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Review Petition No. 18/RP/2025
in
Petition No. 353/TT/2023

Subject : Review Petition for seeking Review of the Order dated 7.5.2025 in
Petition No. 353/TT/2023.

Petitioner : Karnataka Power Transmission Corporation Limited (KPTCL).

Respondents : Transmission Corporation of Telangana Limited and 7 Others.

Date of Hearing : **17.2.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Tushar Kanti Mohindroo, Advocate, KPTCL
Shri Arnav Khanna, Advocate, KPTCL
Ms. Sumana Naganand, Advocate, KPTCL

Record of Proceedings

The matter was heard through a virtual hearing.

2. During the course of the hearing, the learned counsel for the Review Petitioner submitted that the instant Review Petition has been filed for seeking review of the order dated 7.5.2025 passed by the Commission in Petition No. 353/TT/2023.
3. None appeared on behalf of the Respondent(s).
4. After hearing, the Commission directed as under:
 - a) The Respondent(s) to file their respective replies, if any, within two weeks, with a copy to the Review Petitioner, who may file its rejoinder, if any, within a week, thereafter.
 - b) The Petitioner to submit, on an affidavit, the details under which Regulation(s) the Additional Capital Expenditure (ACE) has been claimed, along with



documents/complete details of work, with an advance copy to the Respondents within a week.

5. The matter will be listed for further hearing on **16.4.2026**.

By order of the Commission

**sd/-
(T.D. Pant)
Joint Chief (Law)**

